

SANJAY KUMAR PODDAR, FCA

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ANNEXURE 1: CLAIMS OF SECURED FINANCIAL CREDITORS

Name of the corporate debtor: Gujarat Metallic Coal and Coke Limited

Date of commencement of liquidation: 03.11.2021

List of Secured Financial Creditors as on 10.07.2023

Name of creditor	Identification No.	Details of claim received			Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security/Interest	Amount covered by guarantee	% share in total amount of claims admitted						
Reliance Asset Reconstruction Company Limited	U45200MH2006PLC161190	02/12/2021	24,09,25,320.48	24,09,25,320.48	Financial	100%	Yes	Hypothecation on Stock, Book Debt, other current asset and other movable asset of Corporate Debtor.	24,09,25,320.48	100%	0.00	NA	0.00	0.00		

Notes:

- As per Regulation 18 of the Liquidation Regulations, the Liquidator has substantiated the whole or part of the claims from the evidence and supporting documents received by him.
- The claim amount admitted is subject to further scrutinization based on subsequent information / documents sought from the Corporate Debtor / creditors, and the Liquidator may modify / correct the list of claims, on the directions of the Hon'ble NCLT, or otherwise.
- As regards claims submitted after the last date of submission i.e. 3rd December, 2021, the Liquidator will admit the claims only on general or specific orders of the Hon'ble NCLT.

